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|----------------|--|-------------|------|
| 5.             | Kerala State Wakf Board (2nd Istalment)                      | March, 2012 | 4.67 |
| 6.             | Karnataka State Board of Wakf (2nd Istalment)                | March, 2012 | 10.2 |
| <b>2012-13</b> |  |             |      |
| 1.             | Uttar Pradesh Sunni Central Wakf Board (Handholding Charges) | June, 2012  | 10.2 |
| 2.             | Gujarat State Wakf Board                                     | July, 2012  | 27.1 |
| 3.             | Assam Board of Wakfs   | July, 2012  | 6.28 |
| 4.             | Tripura Board of Wakf  | July, 2012  | 7.2  |
| 5.             | Punjab Wakf Board  | July, 2012  | 8.8  |
| 6.             | Tamil Nadu Wakf Board  | July, 2012  | 10.2 |

#### **Electrification through renewable energy source**

2582. SHRI A.V. SWAMY: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) the number of habitations or villages with population less than 100 were electrified with renewable energy sources;

(b) the details of various renewable energy sources used for electrification;

(c) whether, an analysis of the actual cost per households/habitation/village for electrification through renewable *vis-a-vis* conventional sources has been carried out;

(d) if so, the details thereof;

(e) whether any monitoring exercise has been carried out for the households electrified through renewable energy sources; and

(f) if so, the details thereof?

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH): (a) The number of villages/habitations with population less than 100, completed under the RVE programme is 5108.

(b) Small hydro, biomass, wind, bio-fuels, biogas, solar based electricity generation systems are supported depending upon the availability of resources for generation of required electricity.

(c) and (d) The bench mark price of a CFL based Solar Home Light System is Rs 270 per Wp. The cost of electrification through renewable or conventional source varies from place to place and type of resources available.

(e) and (f) The monitoring of implementation of RVE projects is the responsibility of the respective State notified implementing agencies. Further, third party monitoring appointed by the concerned State notified implementing agency after completion of the project is mandatory for final closure of the project. After installation also it is the responsibility of the implementing agencies to ensure functionality of the systems and periodic monitoring are carried out by them to oversee this.

#### **Family type biogas plants**

2583. SHRI DEVENDER GOUD T.: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) the number of family type biogas plants installed under National Biogas and Manure Management Programme in Andhra Pradesh during the last five years, year-wise and district-wise;

(b) whether there is more potential, particularly in rural areas, for installation of biogas plants in that State; and

(c) if so, how the Ministry supplements the efforts of the State Government and also helps the panchayats in setting up of such plants?

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH): (a) 66,443 number of family type biogas plants have been installed during last five years in the State of Andhra Pradesh under National Biogas and Manure Management Programme (NBMMP) of Ministry of New and Renewable Energy (MNRE). The year-wise and district-wise detail is given the Statement (*See* below).

(b) A potential of about 10.60 lakh family type biogas plants in the State of Andhra Pradesh has been estimated. Against this potential 4,89,559 biogas plants have been installed upto 31st March, 2012. Hence, there is a good potential particularly in rural areas for installation of more biogas plants in that State.

(c) The Ministry of New and Renewable Energy is implementing National Biogas